

SCHEDULE- I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RHAPSODY FOODS & BEVERAGES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	RHAPSODY FOODS & BEVERAGES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	22/12/1998
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC, HYDERABAD
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200TG1998PTC030748
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	PLOT NO.82, KAVURI HILLS, PHASE II, MADHAPUR HYDERABAD-500081
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29/01/2018
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	PADMASRI APPANA 1-1-711/1, GANDHI NAGAR, HYDERABAD-500080 Padma.claimsip@gmail.com +919441477444 IBBI/IPA-002/IP-N00220/2017-18/10672
8.	LAST DATE FOR SUBMISSION OF CLAIMS	28/02/ 2018

Notice is hereby given that the M/s. RHAPSODY FOODS & BEVERAGES PRIVATE LIMITED has commenced voluntary liquidation on 29th January 2018.

The stakeholders of M/s. RHAPSODY FOODS & BEVERAGES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 28th February 2018, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name: PADMASRI APPANA

Signature of the Liquidator:



Date: 01/02/2018

Place: HYDERABAD